

Central Administrative Tribunal
Principal Bench, New Delhi

MA No.789/2008 in OA-2657/2003
OA No.2626/2006
MA No.2327/2006
MA No.2083/2007

This the 17th day of November, 2008

Hon'ble Mr. Justice V.K. Bali, Chairman
Hon'ble Shri N.D.Dayal, Member (A)

Hari Ram Aggarwal, Aged 62 years
S/o Shri M.C.Agarwal,
R/o B-25, Old Gobind Pura,
Delhi-110051.

...Applicant

(By Advocate: None)

Versus

1. Chief Secretary,
Government of NCT of Delhi,
Delhi Secretariat, I.P.Estate, New Delhi.
2. Secretary (Education),
Government of NCT of Delhi,
Old Secretariate, Delhi-110054.
3. Director of Education,
Government of NCT of Delhi,
Old Secretariate, Delhi-110054.

...Respondents

(By Advocate: Shri Ajesh Luthra)

ORDER (ORAL)

Mr Justice V.K. Bali, Chairman:

No-one appears on behalf of applicant even on the second call.

The Original Application is dismissed in default.


(N.D. Dayal)
Member (A)


(V.K. Bali)
Chairman

/kdr/